

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-08-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/13(CHE)/2021
IN
PETITION NUMBER : CP/1207/2019
NAME OF THE PETITIONER : KUP Realty Developers Pvt Ltd & 1 another
NAME OF THE RESPONDENTS :
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Murugesh Kasivel for hte Applicant is present.

This application is filed for condonation of delay of 8 days in effecting paper publication in newspapers. By order dated 07.02.2020, this Tribunal ordered paper publication to be affixed on or before 13.03.2020. However, this application for condoning the delay of 8 days was filed on 07.04.2021.

The Applicant shall satisfy this Adjudicating Authority regarding the delay in filing the application for condonation by proper affidavit in the Registry.

List this matter on **15.09.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs